GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:874 ANSWERED ON:16.07.2014 SLUM FREE CITIES Rudy Shri Rajiv Pratap

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of schemes launched by the Government to make the cities slum free in the country;

(b) whether the Government has achieved the targets set under these schemes;

(c) if so, the details thereof and if not, the reason therefor;

(d) whether the Government proposes to launch any new scheme to make the cities in the country slum free; and

(e) if so, the details thereof and the number of cities likely to be taken up for making them slum free in the next five years?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M.VENKAIAH NAIDU]

(a) to (c): Government, at present, is implementing Rajiv Awas Yojana (RAY), as a Centrally Sponsored Scheme, for providing houses alongwith basic civil and social infrastructure for slum dwellers and urban poor. Under the Scheme, Government provides central assistance to the extent of 50% to 75% with cost upper ceilings depending upon size of City and 80% assistance is provided for Cities in North-Eastern States and Special Category States. A total of 1,20,912 houses have been sanctioned, of which 1,154 houses have been completed. 19 out of 35 Slum Free City Plan of Action (SFCPoA) received from 13 States have been accepted by this Ministry.

Government has also extended the period of Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for completing the ongoing works sanctioned till March, 2012. 8,15,786 houses have been completed out of 14,42,187 sanctioned houses till now.

(d) & (e): In the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014, Government has announced "Housing for all by 2022".Government, at present, is holding consultations with various stakeholders including State Governments, industry associations etc. for this purpose.